

Central Administrative Tribunal
Jammu Bench, Jammu

Hearing through video conferencing

Monday, this the 31st day of August, 2020

TA No. 62/488/2020
MA No.62/699/2020
WPC 1680/2019

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

Avinash Bhagat, aged 25 years,
S/o Sh. Anil Kumar,
R/o Dugga Chinta Tehsil Bhaderwah
District Doda.

...Applicant

(By advocate: Mr. Nishant Shukla for Mr. Rahul Pant)

Versus

1. State of Jammu and Kashmir through
Commissioner/Secretary to Government
Higher Education Department
Jammu and Kashmir Government
Civil Secretariat, Srinagar.

2. J&K Public Service Commision The Director General,
Central Reserve Police Force,
New Delhi.

3. Deputy Inspector General of Police,
CRPF, Jammu Renge.

4. The addional DIGP Group Centre,
CRPF Ban Talab, Jammu.

5. Dr. B.K. Singh.

6. Dr. Punam Chowdhary.

7. Dr. Chander Shekhar

All posted at Group Centre Hospital CRPF
Ban Talab Jammu.

...Respondents

(By advocate: Raghu Mehta)

ORDER (Oral)

By MR. RAKESH SAGAR JAIN, MEMBER – J

Learned proxy counsel for the applicant submits that the TA has become infructuous. Accordingly, TA is dismissed as having become infructuous.

(Rakesh Sagar Jain)
Member (J)

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